

Sl. No. 3

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/40/9/AMR/2021		9 of IBC	Sterling Generators Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Present: Mr. B. Nitish, Ld. Counsel for the OC

Mr. S.V.S. Chowdary, Ld. Counsel for the CD

At request of the Counsel for the CD, for hearing, list the matter on
06.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)